

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 131/397-398/NCLT/AHM/2016 (New)
C.P. No. 60/397-398/CLB/MB/2016(Old)**

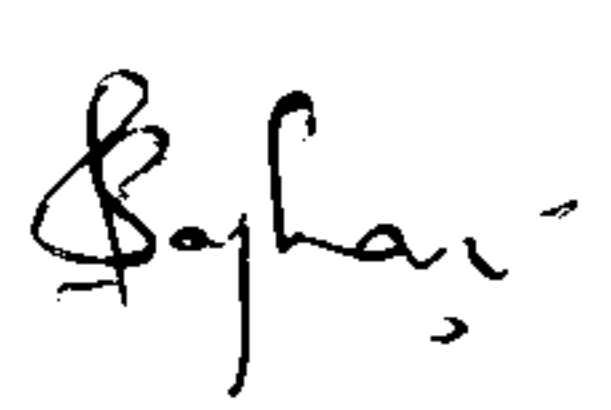
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016**

Name of the Company: Mourad M. Fahim
V/s.
M.G. Well Solution Project Int'l Pvt. Ltd. & Ors.

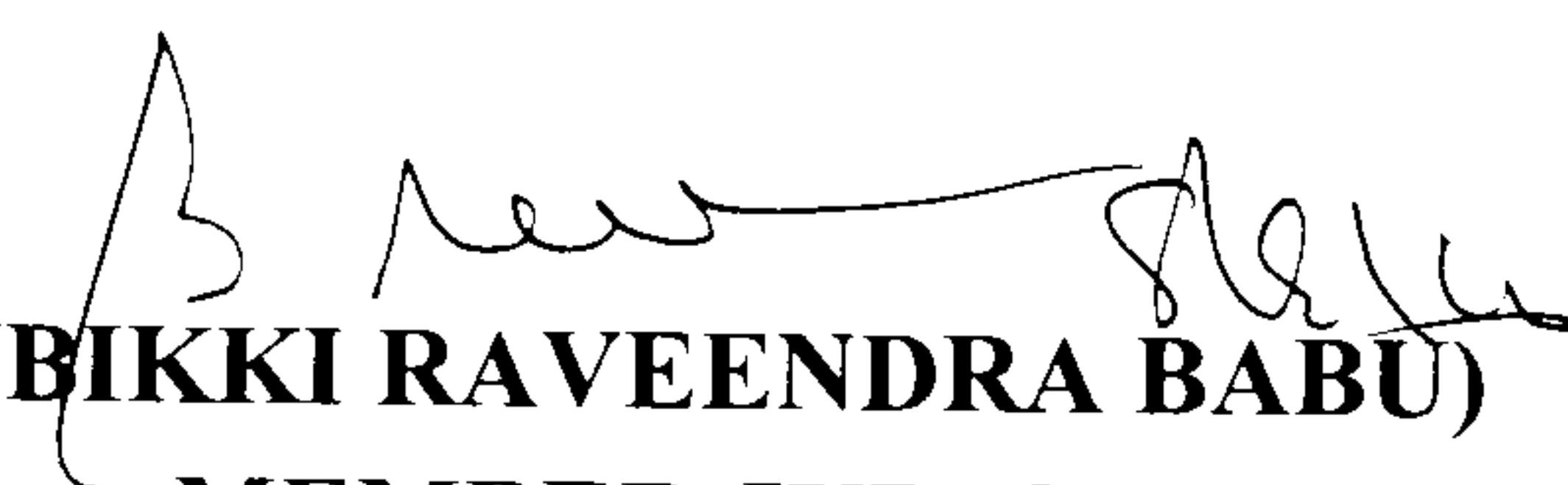
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Karan Sanghani for M.R. Bhatt & Co	Advocate for the petitioners		
2.				

ORDER

MR Bhatt & Co., advocates filed Vakalatnama for petitioners. IA 3/2016 filed by R- 1 to 6 allowed. Reply filed by R-1 to 6. R-7 and 8 did not appear. Petitioners to file rejoinder, if any, within three weeks.

List the matter on 20.10.2016.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 8th day of September, 2016.